



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Jul/202324/7

DATED: 20/07/2023

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Jul/202324/7 dated 20/07/2023 of Norms Committee - I for the year 2023-24 was held on 20/07/2023 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SHRI S.K. BHATNAGAR, CONSULTANT (SKB)	Technical Consultant, DGFT

2	SHRI V.C. AGARWAL, CONSULTANT (TEC-3)	Technical Consultant, DGFT
3	SHRI R.K. JAISWAL, D.O.	MHI
4	SHRI T.R.CHOUDHARY, Scientist C	Meity
5	SHRI SHAISH KUMAR, Consultant (TEC-1)	Technical Consultant, DGFT
IN ATTENDANCE:		
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000977AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder was sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	2 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000980AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder was sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	3 / NC/1/MEET/Jul/202324/7
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Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000985AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.6.2023 and a reminder was sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	4 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003008AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	5 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	EBM-PAPST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005147AM23
RA File Number	NA
Licence No and Date	0410162317/null

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	6 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00273275AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	7 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DINEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002745AM23
RA File Number	052304000286 AM21
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	8 / NC/1/MEET/Jul/202324/7
Case Status	Case Rejected
Party Name	MACBROUT ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00003482AM23
RA File Number	NA

Licence No and Date	NA
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 14.02.2023 followed by several reminders and a final reminder was issued on 29.05.2023 and 13.07.2023 to the applicant for furnishing certain information. However, no information has since been received. Therefore, Committee decided to reject the case on the ground of non-submission of requisite information, with direction to the firm to pay applicable custom duty with interest for EODC. Case stands rejected.	

Case No.	9 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004211AM24
RA File Number	092404000450 AM11
Licence No and Date	0910045023/03/01/2011
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SCREEN-O-TEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005268AM23
RA File Number	082404000120 AM13
Licence No and Date	0810113162/06/07/2012
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	11 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004298AM24
RA File Number	092404000140 AM13
Licence No and Date	0910053280/18/07/2012
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	LICRA GREEN TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004213AM24
RA File Number	072404000019 AM14
Licence No and Date	0710095521/22/05/2013
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	13 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	LICRA GREEN TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004214AM24
RA File Number	072404000019 AM14
Licence No and Date	0710095521/22/05/2013
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	14 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SCREEN-O-TEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005269AM23
RA File Number	082404000184 AM14
Licence No and Date	0810123416/31/07/2013
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KELVION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004226AM24
RA File Number	039404000415 AM15
Licence No and Date	0310788788/05/09/2014
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KELVION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004231AM24
RA File Number	039404000580 AM15
Licence No and	0310789333/17/09/2014

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	17 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KELVION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004260AM24
RA File Number	039404001169 AM15
Licence No and Date	0310795103/06/04/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	18 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GE POWER INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005245AM23
RA File Number	039404000060 AM16
Licence No and Date	0310795652/30/04/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DUCTMASTER (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00340876AM22

RA File Number	072404000474 AM15
Licence No and Date	0710108127/30/04/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	TEMA INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004212AM24
RA File Number	039504000278 AM16
Licence No and Date	0310797163/10/07/2015
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No.: P-47011/313/2019-TSW dated 02.01.2023, as under: 1. Import items at Sl. No. 8 & 9 may be deleted. 2. Net Empty weight of export item at Sl. No. 1 may be reduced from 335.57 MT to 328 MT. 3. Empty weight of export item at Sl. No. 8 may be reduced from 28.9 MT to 25.9 MT. 4. Net Empty weight of export item at Sl. No. 9 may be reduced from 18.43 MT to 16.46 MT. RA concerned may take suitable consequential action accordingly.	

Case No.	21 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00000610AM23
RA File Number	092404000418 AM17
Licence No and Date	0910064352/07/11/2016
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	22 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005604AM23
RA File Number	039504000820 AM17
Licence No and Date	0310811232/15/02/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	23 / NC/1/MEET/Jul/202324/7
Case Status	Case Rejected
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002498AM24
RA File Number	NA
Licence No and Date	3310030377/03/03/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail 03.07.2023, by the TE: 1. A copy of norms fixed earlier or the A.A., if any. 2. Quantities of export items in Nos. in addition to their weights. 3. Weight of each Export Product. 4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.	

5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
6. Sheet layout diagram of the material indicating the wastage during blanking.

Case stands rejected.

Case No.	24 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005233AM23
RA File Number	052404000369 AM18
Licence No and Date	0510404639/17/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	25 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KELVION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004257AM24
RA File Number	039404000651 AM18
Licence No and Date	0310817226/22/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	26 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00347529AM22
RA File Number	052304000038 AM19
Licence No and Date	0510406287/01/05/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.05.2023 and a reminder was sent on 13.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal; failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC. The case stands deferred.	

Case No.	27 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00003245AM23
RA File Number	052404000172 AM19
Licence No and Date	0510407035/02/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail 03.07.2023, by the TE: i. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. ii. Weight of each Export Product. iii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. iv. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.	

v. Sheet layout diagram of the material indicating the wastage during blanking.

The case stands deferred.

Case No.	28 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00149890AM22
RA File Number	052404000242 AM19
Licence No and Date	0510407345/27/07/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	29 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00000997AM24
RA File Number	052304000361 AM19
Licence No and Date	0510408837/10/12/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.6.2023 and a reminder was sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	30 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	018005000014AM20
RA File Number	039504001354 AM19
Licence No and Date	0310828481/23/04/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DHI) via mail dated 07.06.2023, as under:

- a. Items at Sl. No. 01:233, 238, 239, 243, 244, 245 as components on net to net basis with accountability clause under GN-4 (total 238 items).
- b. Items at Sr. No. 234 & 235 as raw materials with % wastage as indicated in the table below:

Sl. No.	Import Item Name	% Wastage Applied for	% Wastage allowed on net content basis
234.	CARBON STEEL PLATE – ASTM A36 / S275JR EN10025 / S275J2+N EN10025 (THICKNESS > 90 MM)	26%	23.40%
235.	CARBON STEEL PLATE – SB450/ ASTM A516M FR. 706MM TO 230MM	56%	50.40%

- c. Item at Sl. No. 240 as consumables up to 2% of FOB value or as applied for, whichever is less.
- d. Items at Sl. No. 236, 237, 241 & 242 deleted (as firm has procured these items indigenously).

RA concerned may take suitable consequential action accordingly.

Case No.	31 / NC/1/MEET/Jul/202324/7
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Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00003726AM23
RA File Number	022404000038 AM20
Licence No and Date	0210209240/11/06/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	32 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00000743AM23
RA File Number	332404000012 AM20
Licence No and Date	3310030557/25/06/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	33 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004326AM23
RA File Number	318304000050 AM20
Licence No and Date	3110067460/01/07/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	34 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002496AM23
RA File Number	072404000081 AM20
Licence No and Date	0710115134/05/07/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	35 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	018005000189AM20
RA File Number	039504000681 AM20
Licence No and Date	0310832116/10/10/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DHI) via mail dated 19.07.2023, as under: 1. Import may be allowed for wastage of 563.32% on net content basis as against 803 % applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	36 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023

and Date	
HQ File Number	HQRNORM REVIW00004327AM23
RA File Number	318304000128 AM20
Licence No and Date	3110067645/31/12/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	37 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002504AM23
RA File Number	052404000398 AM20
Licence No and Date	0510413428/23/01/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	38 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	018005000382AM21
RA File Number	522404000083 AM20
Licence No and Date	5210043372/04/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	39 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred

Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002331AM23
RA File Number	018005000474 AM21
Licence No and Date	0310836537/05/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	40 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	CML BIOTECH LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00000822AM24
RA File Number	102404000020 AM21
Licence No and Date	1010060548/15/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	41 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00000998AM24
RA File Number	052304000051 AM21
Licence No and Date	0510414434/19/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder was sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.	

The case stands deferred.

Case No.	42 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	018005000507AM21
RA File Number	039504000220 AM21
Licence No and Date	0310837100/09/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DHI) via mail dated 19.07.2023, as under: 1. Import may be allowed for wastage of 598.21% on net content basis as against 1009 % applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	43 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005346AM23
RA File Number	052404000185 AM21
Licence No and Date	0510414677/22/07/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	44 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004090AM23
RA File Number	342404000115 AM21
Licence No and Date	3410046283/11/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.6.2023 and a reminder was sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	45 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004334AM23
RA File Number	318304000043 AM21
Licence No and Date	3110067819/13/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (TEC-3) via mail dated 20.07.2023, as under: IMPORT: 1- 55 MT FOR EP 1 1. 120 MT FOR EP 2 2. 32.5 MT FOR EP 3 3. 17 MT FOR EP 4 4. 16.5 MT FOR EP 5 5. 11 MT FOR EP 6	

- 6. 11 MT FOR EP 7
- 7. 344 MT FOR EP 8
- 8. 101.5 MT FOR EP 9
- 9. 7 TO 10 – NET TO NET AS PER GN4

NOTE: GRADE & THICKNESS OF IMPORT ITEM WILL BE SAME AS USED IN EP.

RA concerned may take suitable consequential action accordingly.

Case No.	46 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	018005000575AM21
RA File Number	522404000036 AM21
Licence No and Date	5210043502/25/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	47 / NC/1/MEET/Jul/202324/7
Case Status	Case Rejected
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	018005000613AM21
RA File Number	092404000299 AM21
Licence No and Date	0910069174/14/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.05.2022 followed by several reminders for furnishing information/documents. However, the applicant has not yet furnished the requisite information. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. However, no information has since been received. Therefore, Committee decided to reject the case on the ground of non-submission of requisite information, with direction to the firm to pay applicable custom duty with interest for EODC.	

Case stands **rejected**.

Case No.	48 / NC/1/MEET/Jul/202324/7
Case Status	Case Rejected
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	018005000615AM21
RA File Number	092404000327 AM21
Licence No and Date	0910069183/15/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.05.2022 followed by several reminders for furnishing information/documents. However, the applicant has not yet furnished the requisite information. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. However, no information has since been received. Therefore, Committee decided to reject the case on the ground of non-submission of requisite information, with direction to the firm to pay applicable custom duty with interest for EODC. Case stands rejected.	

Case No.	49 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002463AM23
RA File Number	HQRNORMAPPLY00000104 AM23
Licence No and Date	0510415264/18/09/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	50 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MOC SHIPYARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00006320AM23
RA File Number	039504000367 AM21
Licence No and Date	0310838353/18/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	51 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MOC SHIPYARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00006321AM23
RA File Number	039504000370 AM21
Licence No and Date	0310838354/18/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	52 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002507AM23
RA File Number	052404000342 AM21
Licence No and Date	0510415461/09/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	53 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002509AM23
RA File Number	052404000361 AM21
Licence No and Date	0510415541/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	54 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AIROIL FLAREGAS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00004140AM23
RA File Number	082404000285 AM21
Licence No and Date	0810149041/11/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	55 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002508AM23
RA File Number	052404000422 AM21
Licence No and Date	0510415867/12/11/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	56 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002510AM23
RA File Number	05AA04017869 AM21
Licence No and Date	0511000128/15/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	57 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00003405AM23
RA File Number	30AA04002528 AM21
Licence No and Date	3011000072/30/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	58 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00052251AM21
RA File Number	03AA04014575 AM21
Licence No and	0311000466/01/01/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) via mail dated 19.04.2023, as under: 1. Quantity of import may be allowed for wastage of 533.80% on net content basis as against 886 % applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	59 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	IPSA BUSINESS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00054547AM21
RA File Number	05AA04021440 AM21
Licence No and Date	0511000589/04/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	60 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	WINTAGE ENGINEERS & CONSULTANTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005562AM23
RA File Number	05AA04021392 AM21
Licence No and Date	0511000597/05/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	61 / NC/1/MEET/Jul/202324/7
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Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00057268AM21
RA File Number	05AA04021465 AM21
Licence No and Date	0511000601/07/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	62 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00060083AM21
RA File Number	04AA04004626 AM21
Licence No and Date	0411000117/11/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	63 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00065545AM21
RA File Number	07AA04006116 AM21
Licence No and Date	0711000314/19/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	64 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00065549AM21
RA File Number	07AA04006095 AM21
Licence No and Date	0711000315/19/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	65 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HERMINIO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00066668AM21
RA File Number	03AA04019380 AM21
Licence No and Date	0311001095/20/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BOYD THERMAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00068352AM21
RA File Number	34AA04002082 AM21
Licence No and Date	3411000129/22/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail 12.06.2023, by the TE:

- I. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- II. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- III. Sheet layout diagram of the material indicating the wastage during blanking.

The case stands deferred.

Case No.	67 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SOUTHERN LUBRICATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00070216AM21
RA File Number	07AA04007123 AM21
Licence No and Date	0711000363/25/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	68 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00076301AM21
RA File Number	05AA04028116 AM21
Licence No and Date	0511001091/03/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the	

applicant to submit the requisite information within 15 days on DGFT BO Portal.

The case stands deferred.

Case No.	69 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00076594AM21
RA File Number	04AA04006018 AM21
Licence No and Date	0411000290/04/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 06.03.2023 followed by reminders on 21.03.2023 and 05.04.2023 for furnishing information/documents. The reply is still unfurnished. The Committee, therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal; failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC. The case stands deferred.	

Case No.	70 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00076971AM21
RA File Number	07AA04008062 AM21
Licence No and Date	0711000426/04/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	71 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00077673AM21
RA File Number	05AA04028729 AM21
Licence No and Date	0511001123/05/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	72 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00077752AM21
RA File Number	05AA04028132 AM21
Licence No and Date	0511001114/05/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.05.2023 followed by reminder on 13.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal; failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC. The case stands deferred.	

Case No.	73 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GECO LEGEND ENVIRO TECH

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00081488AM21
RA File Number	32AA04005795 AM21
Licence No and Date	3211000428/11/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VARICON PUMPS & SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00081856AM21
RA File Number	04AA04006675 AM21
Licence No and Date	0411000333/11/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	75 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PUNCH RATNA FASTENERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00085898AM21
RA File Number	05AA04032174 AM21
Licence No and Date	0511001335/17/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	76 / NC/1/MEET/Jul/202324/7
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Case Status	Case Deferred
Party Name	KAY BOUVET ENGINEERING LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00086786AM21
RA File Number	31AA04006205 AM21
Licence No and Date	3111000183/18/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	77 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	IPSA BUSINESS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00096395AM21
RA File Number	05AA04035650 AM21
Licence No and Date	0511001511/03/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AQUASUB ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00100595AM21
RA File Number	32AA04006168 AM21
Licence No and Date	3211000586/10/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	79 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00102113AM21
RA File Number	07AA04009021 AM21
Licence No and Date	0711000661/12/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	80 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MIDDLEBY INDIA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00103696AM21
RA File Number	07AA04009395 AM21
Licence No and Date	0711000679/15/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	81 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	ICEM ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00006349AM23
RA File Number	03AA04002791 AM22
Licence No and Date	0311003239/21/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No.: P-47011/51/2020-TSW dated 19.07.2023, as under:

1. Import items at Sl. No.1 to 3 shall be of relevant grade and thickness as contained/utilized in the export items.
2. Quantity of import item at Sl. No. 1 may be allowed as 1.09 Kg./kg. Content in the export item at Sl. No.1 namely, Dish Ends, as claimed by the firm.
3. Quantity of import item at Sl. No. 2 may be allowed as 1.18 kgs./kg. Content in the export item at Sl. No. 2 namely Cone.
4. Quantity of import item at Sl. No.3 may be allowed as 1.086 kgs./kg. content in the export item at Sl. No. 3 namely, Dish Ends, as claimed by the firm.

RA concerned may take suitable consequential action accordingly.

Case No.	82 / NC/1/MEET/Jul/202324/7
Case Status	Case Rejected
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00100725AM22
RA File Number	09AA04003176 AM22
Licence No and Date	0911000924/27/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.12.2022 followed by several reminders for furnishing information/documents. However, the applicant has not yet furnished the requisite information The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. However, no information has since been received. Therefore, Committee decided to reject the case on the ground of non-submission of requisite information, with direction to the firm to pay applicable custom duty with interest for EODC.

Case stands **rejected**.

Case No.	83 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023

HQ File Number	HQRNORM APPLY 00101137AM22
RA File Number	05AA04018188 AM22
Licence No and Date	0511002839/27/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	84 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00003182AM23
RA File Number	07AA04005134 AM22
Licence No and Date	0711001201/31/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) via mail dated 19.07.2023, as under:	

			KGS	
RA concerned may take suitable consequential action accordingly.				

Case No.	85 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00116891AM22
RA File Number	05AA04018650 AM22
Licence No and Date	0511003189/17/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	86 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00121082AM22
RA File Number	09AA04004973 AM22
Licence No and Date	0911001075/22/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant to submit the requisite information within 15 days on DGFT BO Portal.	
The case stands deferred.	

Case No.	87 / NC/1/MEET/Jul/202324/7
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Case Status	Case Deferred
Party Name	OILMEC DRILLING EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00176299AM22
RA File Number	05AA04067424 AM22
Licence No and Date	0511004465/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	88 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00196567AM22
RA File Number	08AA04030997 AM22
Licence No and Date	0811002732/28/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	89 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00196746AM22
RA File Number	03AA04080207 AM22
Licence No and Date	0311007325/28/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00244584AM22
RA File Number	09AA04016218 AM22
Licence No and Date	0911001822/08/11/2021
Norms Committee Decision:	
Case stands deferred for the comments of TE.	

Case No.	91 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MAHINDRA DEFENCE SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00256987AM22
RA File Number	05AA04093225 AM22
Licence No and Date	0511006236/18/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted the comments given by TE. The Committee decided to discuss the case further in the forthcoming meeting.	
The case stands deferred.	

Case No.	92 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005465AM23
RA File Number	56AA04006693 AM22

Licence No and Date	5611000608/22/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00262697AM22
RA File Number	05AA04094884 AM22
Licence No and Date	0511006395/23/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/1/MEET/Jul/202324/7
Case Status	Case Rejected
Party Name	TRITORC EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00276706AM22
RA File Number	03AA040131513 AM22
Licence No and Date	0311009229/06/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 14.02.2023 followed by several reminders for furnishing information/documents. However, the applicant has not yet furnished the requisite information. Therefore, Committee decided to reject the case on the ground of non-submission of requisite information, with direction to the firm to pay applicable custom duty with interest for EODC. Case stands rejected.	

Case No.	95 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00277957AM22
RA File Number	05AA040105406 AM22
Licence No and Date	0511006692/07/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	96 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005466AM23
RA File Number	56AA04009568 AM22
Licence No and Date	5611000656/09/12/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	97 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005462AM23

RA File Number	56AA04006992 AM22
Licence No and Date	5611000685/20/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	98 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005463AM23
RA File Number	56AA04007039 AM22
Licence No and Date	5611000684/20/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	99 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00294992AM22
RA File Number	05AX04000267 AM22
Licence No and Date	0511007164/23/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	100 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HERMINIO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00296331AM22
RA File Number	03AX04000342 AM22
Licence No and Date	0311009749/24/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00303676AM22
RA File Number	05AX04000327 AM22
Licence No and Date	0511007512/31/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00305729AM22
RA File Number	05AX04000404 AM22
Licence No and Date	0511007540/03/01/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail 19.07.2023, by the TE:

- I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
- II. Weight of each Export Product.
- III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- V. Sheet layout diagram of the material indicating the wastage during blanking.

The Case stands deferred.

Case No.	103 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00313301AM22
RA File Number	03AX04000286 AM22
Licence No and Date	0311010309/10/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	104 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00330746AM22

RA File Number	04AX04000097 AM22
Licence No and Date	0411002478/25/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00334452AM22
RA File Number	03AX04000946 AM22
Licence No and Date	0311010958/28/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00343546AM22
RA File Number	31AX04000030 AM22
Licence No and Date	3111001074/04/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No.: P-47014/48/2022-TSW dated 04.05.2023, as under: 1. Quantity of export item may also be specified as 1800 Nos. in addition to its weight of 4287.60 MT. 2. Import item at Sl. No.1 shall be of relevant grade as contained/utilized in the export item and its quantity may be allowed as 6860.16 MT as 1.60 Kg/Kg. content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	107 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00346170AM22
RA File Number	05AX04000812 AM22
Licence No and Date	0511008653/07/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 107.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	108 / NC/1/MEET/Jul/202324/7
Case Status	Case Rejected
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00371315AM22
RA File Number	03AX04001481 AM22
Licence No and Date	0311012015/01/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.03.2023 followed by reminders on 08.04.2023, 23.04.2023, 08.05.2023, 23.05.2023, 07.06.2023 for furnishing information/documents. However, the applicant has not yet furnished the requisite information/documents. The Committee, therefore, decided to reject the case with direction to the firm to pay applicable custom duty with interest for EODC. The case stands rejected.	

Case No.	109 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00373662AM22
RA File Number	09AX04000240 AM22
Licence No and Date	0911002604/03/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.12.2022 followed by several reminders for furnishing information/documents. However, the applicant has not yet furnished the requisite information. Therefore, Committee decided to send a final reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal; failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC. The case stands deferred.	

Case No.	110 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TRIVENI TURBINE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00374237AM22
RA File Number	07AX04000438 AM22
Licence No and Date	0711003348/03/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.05.2023 and a reminder was sent on 13.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal; failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.	

The case stands deferred.

Case No.	111 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000007AM23
RA File Number	07AX04000554 AM22
Licence No and Date	0711003572/01/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	112 / NC/1/MEET/Jul/202324/7
Case Status	Case Rejected
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000084AM23
RA File Number	07AA04031362 AM22
Licence No and Date	0711003631/06/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant vide their letter dated 15.03.2023 has informed that the above license against their Export Order stands cancelled and they have surrendered the license in DGFT, Bangalore. Hence, the committee decided to close this case as “disposed”. Case stands rejected.	

Case No.	113 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023

and Date	
HQ File Number	HQRNORM APPLY 00000194AM23
RA File Number	05AX04000090 AM23
Licence No and Date	0511011788/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	114 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000195AM23
RA File Number	05AX04000091 AM23
Licence No and Date	0511011789/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000488AM23
RA File Number	34AX04000024 AM23
Licence No and Date	3411002191/29/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.6.2023 and a reminder was sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	116 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000510AM23
RA File Number	03AX04000409 AM23
Licence No and Date	0311014290/29/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	117 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000576AM23
RA File Number	05AX04000299 AM23
Licence No and Date	0511012243/04/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005468AM23
RA File Number	56AX04000013 AM23
Licence No and Date	1111000009/04/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	119 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000611AM23
RA File Number	03AX04000527 AM23
Licence No and Date	0311014523/06/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	120 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000627AM23
RA File Number	03AX04000566 AM23
Licence No and Date	0311014543/06/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 29.05.2023 and a reminder was sent on 13.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal; failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC. The case stands deferred.	

Case No.	121 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000679AM23
RA File Number	04AX04000084 AM23
Licence No and Date	0411003261/09/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	122 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000682AM23
RA File Number	07AX04000042 AM23
Licence No and Date	0711003940/09/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000687AM23
RA File Number	05AX04000197 AM23
Licence No and Date	0511012373/10/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	EMBROSS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000942AM23
RA File Number	31AX04000046 AM23
Licence No and Date	3111001380/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HTL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001008AM23
RA File Number	04AX04000157 AM23
Licence No and Date	0411003380/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SMT CARDIOVASCULAR PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001073AM23
RA File Number	52AX04000046 AM23
Licence No and Date	5211002552/30/05/2022
Norms Committee Decision:	
Case deferred and applicant called for PH in the forthcoming meeting.	

The case stands deferred.

Case No.	127 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	VELIENT PEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001132AM23
RA File Number	52AX04000131 AM23
Licence No and Date	5211002570/01/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (TEC-1) via mail, as under:

ITEM OF EXPORT

R O MEMBRANE OF VARIOUS TYPE

ITEM OF IMPORT

S.NO	ITEM OF EXPORT	% WASTAGE ASKED	%WASTAGE ALLOWED
	RO MEMBRANE SHEET	5	2
	PREMATE CARRIER SHEET	5	2
	FEED SPACER SHEET SIEVE	5	2
	PU GLUE	5	1
	CPP MEMBRANE TAPE	5	1
	PVC TAPE	5	1
	RO MEMBRANE BRINE SEAL	5	1

RA concerned may take suitable consequential action accordingly.

Case No.	128 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001221AM23
RA File Number	05AX04000606 AM23
Licence No and Date	0511013036/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	129 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001223AM23
RA File Number	05AX04000607 AM23
Licence No and Date	0511013038/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	130 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005461AM23

RA File Number	56AX04000045 AM23
Licence No and Date	5611000982/16/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	131 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005470AM23
RA File Number	56AX04000037 AM23
Licence No and Date	5611000983/16/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	132 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA FURUKAWA FIBRE OPTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001489AM23
RA File Number	03AX04001063 AM23
Licence No and Date	0311015668/20/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	133 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023

and Date	
HQ File Number	HQRNORM REVIW00000689AM24
RA File Number	56AX04000041 AM23
Licence No and Date	5611000996/21/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005459AM23
RA File Number	56AX04000043 AM23
Licence No and Date	5611000997/21/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001594AM23
RA File Number	03AX04001840 AM23
Licence No and Date	0311015777/22/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail 20.07.2023, by the TE: I. Weight of each Export Product. II. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net	

weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

III. Wastage on fins is shown as 2% in some document & 5% in some

IV. Wt. of castings to be imported & whether they are rough or machined. If rough, given net wt. also.

The case stands deferred.

Case No.	136 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VEER-O-METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001620AM23
RA File Number	07AX04000398 AM23
Licence No and Date	0711004414/23/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001649AM23
RA File Number	34AX04000197 AM23
Licence No and Date	3411002429/24/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 107.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	138 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001712AM23
RA File Number	56AX04000061 AM23
Licence No and Date	5611001010/28/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001714AM23
RA File Number	56AX04000056 AM23
Licence No and Date	5611001011/28/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001715AM23
RA File Number	56AX04000059 AM23
Licence No and Date	5611001013/28/06/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	141 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MAGNA AUTOMOTIVE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001762AM23
RA File Number	04AX04000294 AM23
Licence No and Date	0411003562/29/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00000690AM24
RA File Number	56AX04000067 AM23
Licence No and Date	5611001016/30/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00000691AM24
RA File Number	56AX04000068 AM23
Licence No and	5611001017/30/06/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001787AM23
RA File Number	56AX04000064 AM23
Licence No and Date	5611001018/01/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001788AM23
RA File Number	56AX04000065 AM23
Licence No and Date	5611001019/01/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	146 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001789AM23

RA File Number	56AX04000057 AM23
Licence No and Date	5611001020/01/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001790AM23
RA File Number	56AX04000062 AM23
Licence No and Date	5611001021/01/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001791AM23
RA File Number	56AX04000071 AM23
Licence No and Date	5611001022/01/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023

and Date	
HQ File Number	HQRNORM APPLY 00001838AM23
RA File Number	31AX04000090 AM23
Licence No and Date	3111001502/04/07/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (TEC-1) via mail, as under: 1. IMPORT ITEM IS: 6 LAYER FILM 2. AS PER DETAILS GIVEN FURTHER, THE FOIL HAVE BEEN IMPORTED OF SPECIFIC SIZE AND SHAPE AND ONLY PRINTING, IMD MOLDING AND UV CURING IS INVOLVED MOST OF THE WASTAGE IS DUE REJECTION DUE TO ALLIGNMENT IN MACHINE 3. IMPORT MAY BE ALLOWED 5 % WASTAGE ONLY AS UNDER: IMPORT MAY BE ALLOWED AS UNDER: NISHA BRAND TRANSFER FOIL OF REL SHAPE AND SIZE 1.05 KG/KG CONTENT IN EXPORT. RA concerned may take suitable consequential action accordingly.	

Case No.	150 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005471AM23
RA File Number	56AX04000088 AM23
Licence No and Date	5611001051/12/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	151 / NC/1/MEET/Jul/202324/7
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Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00005472AM23
RA File Number	56AX04000069 AM23
Licence No and Date	5611001054/12/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002059AM23
RA File Number	56AX04000072 AM23
Licence No and Date	5611001061/15/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 17.05.2023 followed by reminders on 006,2023, 16.06.2023, 01.07.2023, 16.07.2023 for furnishing information/documents. However, the applicant has not yet furnished the requisite information/documents. The Committee, therefore, decided to reject the case with direction to the firm to pay applicable custom duty with interest for EODC. The case stands rejected.	

Case No.	153 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002101AM23
RA File Number	56AX04000104 AM23
Licence No and	5611001063/16/07/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002351AM23
RA File Number	03AX04002454 AM23
Licence No and Date	0311016712/29/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002360AM23
RA File Number	56AX04000119 AM23
Licence No and Date	5611001088/29/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	SANYO SPECIAL STEEL MANUFACTURING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002372AM23
RA File Number	03AX04002491 AM23

Licence No and Date		0311016741/29/07/2022				
Norms Committee Decision:						
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) via mail, as under:						
SI No	AA No & DATE	ITEM OF EXPORT	QTY	ITEMS OF IMPORT	QTY	Quantity Recommended
1	0311016741 DATED 29.07.2022	MACHINED RINGS FOR BEARING RACES 566547	7.65 MT	ALLOY STEEL ROUN BARS 40 MM DIA 100 CRMNSi6- 4	21.88 MT	16.29 MT INCLUSIVE OF 113% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.
		MACHINED RINGS FOR BEARING RACES 573694	10.83 MT	ALLOY STEEL ROUN BARS 45 MM DIA 100 CRMNSi6- 4	25.07 MT	19.62 MT INCLUSIVE OF 81.17% WASTAGE ON THE NET WEIGHT OF THE EXPORT PRODUCT.
NOTE: THE GRADE OF THE IMPORTED STEEL SHOULD BE MATCHED WITH THE GRADE OF THE EXPORT PRODUCT. RA concerned may take suitable consequential action accordingly.						

Case No.	157 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023

HQ File Number	HQRNORM APPLY 00002375AM23
RA File Number	56AX04000112 AM23
Licence No and Date	5611001092/30/07/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	158 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002376AM23
RA File Number	56AX04000097 AM23
Licence No and Date	5611001094/30/07/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	159 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002378AM23
RA File Number	56AX04000098 AM23
Licence No and Date	5611001095/01/08/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	160 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	DECON INDIA PLASTICS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002392AM23
RA File Number	31AX04000135 AM23
Licence No and Date	3111001596/01/08/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	161 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002394AM23
RA File Number	05AX04001240 AM23
Licence No and Date	0511014052/01/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 107.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	162 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SUNDRAM FASTENERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002450AM23
RA File Number	04AX04000323 AM23
Licence No and Date	0411003757/03/08/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	163 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PACIFIC AQUATECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002641AM23
RA File Number	24AX04000132 AM23
Licence No and Date	2411001790/12/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	TEXMACO RAIL & ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM REVIW00002510AM24
RA File Number	02AX04000177 AM23
Licence No and Date	0211002862/12/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TEELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002699AM23
RA File Number	56AX04000143 AM23
Licence No and	5611001126/22/08/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002700AM23
RA File Number	56AX04000144 AM23
Licence No and Date	5611001127/22/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003048AM23
RA File Number	56AX04000169 AM23
Licence No and Date	5611001159/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003049AM23

RA File Number	56AX04000170 AM23
Licence No and Date	5611001160/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003050AM23
RA File Number	56AX04000168 AM23
Licence No and Date	5611001161/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003051AM23
RA File Number	56AX04000167 AM23
Licence No and Date	5611001162/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023

and Date	
HQ File Number	HQRNORM APPLY 00003102AM23
RA File Number	03AX04003141 AM23
Licence No and Date	0311017855/14/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003103AM23
RA File Number	03AX04002985 AM23
Licence No and Date	0311017858/14/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003177AM23
RA File Number	03AX04003111 AM23
Licence No and Date	0311017944/16/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred

Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003185AM23
RA File Number	56AX04000180 AM23
Licence No and Date	5611001178/17/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003193AM23
RA File Number	56AX04000181 AM23
Licence No and Date	5611001181/19/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003194AM23
RA File Number	56AX04000182 AM23
Licence No and Date	5611001182/19/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003237AM23
RA File Number	03AX04003107 AM23
Licence No and Date	0311018024/20/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003254AM23
RA File Number	03AX04003246 AM23
Licence No and Date	0311018045/21/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant to submit the requisite information within 15 days on DGFT BO Portal.	
The case stands deferred.	

Case No.	179 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003294AM23
RA File Number	04AX04000536 AM23
Licence No and Date	0411003999/22/09/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	180 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SUPREME DIAMOND TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003296AM23
RA File Number	52AX04001637 AM23
Licence No and Date	5211003299/22/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ASM TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003324AM23
RA File Number	07AX04000883 AM23
Licence No and Date	0711005310/23/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GALVA DECO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003336AM23
RA File Number	52AX04001651 AM23
Licence No and	5211003315/23/09/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ENPRO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003371AM23
RA File Number	31AX04000184 AM23
Licence No and Date	3111001710/26/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	LAI YEW SENG (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003458AM23
RA File Number	05AX04001843 AM23
Licence No and Date	0511015067/29/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003478AM23

RA File Number	34AX04000624 AM23
Licence No and Date	3411002849/30/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 107.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	186 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GALVA DECO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003503AM23
RA File Number	52AX04001656 AM23
Licence No and Date	5211003362/03/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	187 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003715AM23
RA File Number	56AX04000203 AM23
Licence No and Date	5611001234/14/10/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	188 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003900AM23
RA File Number	03AX04003766 AM23
Licence No and Date	0311018796/22/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	189 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003971AM23
RA File Number	03AX04003674 AM23
Licence No and Date	0311018938/31/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003999AM23
RA File Number	03AX04003894 AM23
Licence No and Date	0311018984/01/11/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	191 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004020AM23
RA File Number	03AX04003835 AM23
Licence No and Date	0311018992/02/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	192 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004022AM23
RA File Number	07AX04001088 AM23
Licence No and Date	0711005593/02/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	193 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004033AM23
RA File Number	56AX04000217 AM23
Licence No and	5611001255/02/11/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004043AM23
RA File Number	09AX04000654 AM23
Licence No and Date	0911003898/03/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	195 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004260AM23
RA File Number	31AX04000227 AM23
Licence No and Date	3111001799/10/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (TEC-1) via mail, as under: IMPORT MAY BE ALLOWED AS UNDER: NISHA BRAND TRANSFER FOIL OF REL SHAPE AND SIZE 1.05 KG/KG CONTENT IN EXPORT. RA concerned may take suitable consequential action accordingly.	

Case No.	196 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004275AM23
RA File Number	33AX04000074 AM23
Licence No and Date	3311000961/10/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004280AM23
RA File Number	56AX04000226 AM23
Licence No and Date	5611001271/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004286AM23
RA File Number	31AX04000222 AM23
Licence No and Date	3111001802/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MANISH AUTO INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004294AM23
RA File Number	05AX04002271 AM23
Licence No and Date	0511015774/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004304AM23
RA File Number	10AX04000201 AM23
Licence No and Date	1011001452/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004341AM23
RA File Number	03AX04003909 AM23
Licence No and Date	0311019195/14/11/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) via mail, dated 19.07.2023 as under:

1. Import may be allowed for wastage of 651.47% on net content basis as against 1367 % applied for.

RA concerned may take suitable consequential action accordingly.

Case No.	202 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004354AM23
RA File Number	56AX04000228 AM23
Licence No and Date	5611001279/15/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HIGENIC FLORA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004386AM23
RA File Number	09AX04000635 AM23
Licence No and Date	0911003957/16/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred

Party Name	ULTRA CORPOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004835AM23
RA File Number	31AX04000265 AM23
Licence No and Date	3111001862/06/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/1/MEET/Jul/202324/7
Case Status	Case Rejected
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005058AM23
RA File Number	56AX04000310 AM23
Licence No and Date	5611001410/19/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 17.05.2023 and a reminder on 006,2023, 16.06.2023, 01.07.2023, 16.07.2023 for furnishing information/documents. However, the applicant has not yet furnished the requisite information/documents. The Committee, therefore, decided to reject the case with direction to the firm to pay applicable custom duty with interest for EODC. The case stands rejected.	

Case No.	206 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005217AM23
RA File Number	05AX04002803 AM23
Licence No and Date	0511016494/22/12/2022

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	207 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005224AM23
RA File Number	05AX04002815 AM23
Licence No and Date	0511016504/22/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	208 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005308AM23
RA File Number	07AX04001409 AM23
Licence No and Date	0711006016/26/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005313AM23
RA File Number	56AX04000315 AM23

Licence No and Date	5611001427/27/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005343AM23
RA File Number	34AX04000899 AM23
Licence No and Date	3411003182/27/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 107.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	211 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	ALASKA MULTI POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005433AM23
RA File Number	05AX04002755 AM23
Licence No and Date	0511016627/30/12/2022
Norms Committee Decision:	
1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) via mail, as under:	

ITEM OF EXPORT – RICE RUBBER ROLL

ITEM OF IMPORT MAY BE ALLOWED AS UNDER:

ALL IMPORT (CHEMICAL ITEMS) – AS APPLIED FOR WITH 2 % WASTAGE

ALLUMINIUM DRUMS OF REL SIZE MAY BE ALLOWED – NETT TO NETT

RA concerned may take suitable consequential action accordingly.

Case No.	212 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	GE INDIA INDUSTRIAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005494AM23
RA File Number	31AX04000293 AM23
Licence No and Date	3111001929/03/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005546AM23
RA File Number	07AX04001439 AM23
Licence No and Date	0711006107/05/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	214 / NC/1/MEET/Jul/202324/7
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Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005549AM23
RA File Number	08AX04001602 AM23
Licence No and Date	0811006932/05/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005559AM23
RA File Number	05AX04002881 AM23
Licence No and Date	0511016744/05/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 107.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	216 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005570AM23
RA File Number	34AX04000930 AM23
Licence No and Date	3411003234/05/01/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	217 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VINDHYA TEELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00005858AM23
RA File Number	56AX04000352 AM23
Licence No and Date	5611001498/21/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006102AM23
RA File Number	09AX04000905 AM23
Licence No and Date	0911004419/06/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comment of (SKB) via mail, dated 19.07.2023 as under:	

			QTY: 1426.80 KGS	PRODUCT
2	TURBINE BLADES (Net content of import item shall be 361.73 kgs. which should be reflected in the shipping bills and invoices)	471 NOS	Stainless Steel Bars (GRADE: 10705BU, SIZE: 42MMX167MM, 40MMX154MM, 42MMX281MM, 36MMX283MM, 33MMX265MM, 36MMX245MM, 30MMX239MM) QTY: 4191.90KGS	2302.25KGS INCLUSIVE OF 535.06 % ON THE NET WEIGHT OF THE IMPORTED STAINLESS STEEL IN THE EXPORT PRODUCT
3	TURBINE BLADES (Net content of import item shall be 34.98 kgs. which should be reflected in the shipping bills and invoices)	92 NOS	Stainless Steel Bars GRADE: 10705MBU, SIZE: 29MMX115MM QTY: 405.00 KGS	241.98KGS INCLUSIVE OF 592.10 % ON THE NET WEIGHT OF THE IMPORTED STAINLESS STEEL IN THE EXPORT PRODUCT

NOTE: THE GRADE OF IMPORTED STAINLESS STEEL SHOULD BE MATCHED WITH THE GRADE OF EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	219 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006115AM23
RA File Number	03AX04005426 AM23
Licence No and Date	0311021193/07/02/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47014/149/2022-TSW , dated 19.07.2023 as under:

1. Quantity of import items may be allowed on net to net basis with accountability clause as per GN-4 for Engineering Products.

RA concerned may take suitable consequential action accordingly.

Case No.	220 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006116AM23
RA File Number	34AX04001006 AM23
Licence No and Date	3411003331/07/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted the comments of (TEC-1) dated 19.07.2023. However, the Committee decided to discuss this case further in the forthcoming meeting.	
Case stands deferred.	

Case No.	221 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006152AM23
RA File Number	03AX04005407 AM23
Licence No and Date	0311021222/07/02/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Application on ANF4A
2. Calculations of wastage with supporting drawings.

The case stands deferred.

Case No.	222 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006202AM23
RA File Number	07AX04001669 AM23
Licence No and Date	0711006396/09/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail 18.07.2023, by the TE: I. Detail technical note on manufacturing process including the relevant flow sheet. II. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. III. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. IV. Sheet layout diagram of the material indicating the wastage during blanking. The case stands deferred.	

Case No.	223 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ARIHANT INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006208AM23
RA File Number	33AX04000101 AM23
Licence No and Date	3311001072/09/02/2023

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	224 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ARIHANT INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006209AM23
RA File Number	33AX04000103 AM23
Licence No and Date	3311001073/09/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	225 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006282AM23
RA File Number	08AX04001861 AM23
Licence No and Date	0811007296/13/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	HFCL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006295AM23
RA File Number	05AX04003235 AM23

Licence No and Date	0511017312/13/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006332AM23
RA File Number	03AX04005559 AM23
Licence No and Date	0311021461/15/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis of the AA No. 0311002759 meeting dated 15/03/2022 & AA No. 0311007377 meeting dated 31/03/2022 as per comments of Consultant (Tech-3), as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
90289010	Support and Lamination Assembly (Net Contents:- 1) Mazak Ingots: 15309.000 Kgs. 2) 48% Ni:Fe Cold Rolled Strip in coil form (Thickness 0.345 mm +/- 5%) : 9675.288 Kgs. 3) 80% Ni:Fe Cold Rolled Strip in coil form (0.335	1020600 Number	72269210	48% Ni:Fe Cold Rolled Strip in coil form (Thickness 0.345 mm +/- 5 %)	73% wastage allowed

	mm Thick +/- 5%):3306.744 Kgs)				
Note: The grade & type of import shall be same as used in export item. RA concerned may take suitable consequential action accordingly.					

Case No.	228 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00006338AM23
RA File Number	34AX04001032 AM23
Licence No and Date	3411003389/15/02/2023
Norms Committee Decision: 1. The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail 19.04.2023, by the TE: a. Weights indicated in the drawing are not consistent with the dimensions in the drawing and hence clarification thereof. b. Details of import item with density to be used in manufacturing of particular export product. c. Details required regarding shape and size of each import items, like, is it imported in pieces as required to manufacture each export product or as a raw material with some length. If so, the firm may be requested to furnish the calculation of wastage starting from the requirement of import items. d. Total weight and numbers of export product as well as total weight, shape, size and numbers of import items. e. Complete set of application may also be furnished. The case stands deferred.	

Case No.	229 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ULTRA CORPOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000100AM24

RA File Number	31AX04000388 AM23
Licence No and Date	3111002190/11/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000519AM24
RA File Number	08AX04000149 AM24
Licence No and Date	0811008055/02/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000520AM24
RA File Number	05AX04000188 AM24
Licence No and Date	0511018617/02/05/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) via mail, dated 02.05.2023 as under: EXPORT ITEM: PARTS CONSISTING PRE-FABRICATED PIPINGS FOR BOILERS. QUNTITY: 100.53 MT I. ITEM No 1, 2, 3 & 8: 1.02 Kg/kg ON THE NET WEIGHT OF PIPES AND PLATES IN THE EXPORT PRODUCT. II. ITEM No 3 TO 6: NET TO NET UNDER GENERAL NOTE 4 WITH ACCOUNTABILITY CLAUSE.	

NOTE: THE GRADE AND SIZES OF THE IMPORTED ITEMS SHOULD BE MATCHED WITH THE GRADE AND SIZES OF PIPES, PLATES, PIPE FITTINGS AND FLANGES GOING WITH THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	232 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000529AM24
RA File Number	09AX04000084 AM24
Licence No and Date	0911004932/02/05/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) via mail, dated 02.05.2023 as under:

Sl No	Item of Export	Quantity	Item of Import	Quantity to be allowed
1	TURBINE BLADES (Net content of import item shall be 1180.00 kgs. which should be reflected in the shipping bills and invoices)	472 NOS	Stainless Steel Bars GRADE: 10705BA, SIZE: 86MMX146MM, 73MMX118MM, 129MMX156MM, 135MMX178MM, 118MMX146MM, 78MMX135MM QTY: 13570.00 KGS	8137.28KGS INCLUSIVE OF 589.60 % ON THE NET WEIGHT OF THE IMPORTED STAINLESS STEEL IN THE EXPORT PRODUCT
2	TURBINE BLADES (Net content of import item shall be 930.60 kgs. which should be reflected in the	783 NOS	Stainless Steel Bars GRADE: 10705BU, SIZE: 48MMX200MM,	5612.94KGS INCLUSIVE OF 498.33 % ON THE NET WEIGHT OF

	shipping bills and invoices)		48MMX181MM, 42MMX167MM, 40MMX154MM, 36MMX283MM, 36MMX245MM, 42MMX281MM, 33MMX265MM, 30MMX239MM QTY: 9396.00 KGS	THE IMPORTED STAINLESS STEEL IN THE EXPORT PRODUCT
3	TURBINE BLADES (Net content of import item shall be 2354.22 kgs. which should be reflected in the shipping bills and invoices)	2871 NOS	Stainless Steel Bars (GRADE: 10705MBU, SIZE: 58MMX122MM, 29MMX115MM, 67MMX146MM, 66MMX120MM, 66MMX112MM, 56MMX104MM, 48MMX97MM, 48MMX92MM, 47MMX87MM, 48MMX72MM, 58MMX122MM, 56MMX106MM, 48MMX111MM, 45MMX100MM, 41MMX89MM, 49MMX73MM) QTY: 28279.35 KGS	16996.32KGS INCLUSIVE OF 621.95 % ON THE NET WEIGHT OF THE IMPORTED STAINLESS STEEL IN THE EXPORT PRODUCT

NOTE: THE GRADE OF THE IMPORTED STAINLESS STEEL SHOULD BE MATCHED WITH THE GRADE OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	233 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	POWERARM ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000573AM24
RA File Number	04AX04000054 AM24

Licence No and Date	0411005326/04/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000628AM24
RA File Number	31AX04000023 AM24
Licence No and Date	3111002257/08/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000697AM24
RA File Number	05AX04000289 AM24
Licence No and Date	0511018725/09/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023

			QTY: 4359.60 KGS	PRODUCT
4.	TURBINE BLADES (Net content of import item shall be 652.72 kgs. which should be reflected in the shipping bills and invoices)	796 NOS	STAINLESS STEEL BARS (GRADE: MTB10AAM, SIZE: 54MMX75MM, 43MMX62MM, 36MMX58MM, 61MMX110MM, 58MMX96MM, 40MMX62MM QTY: 5532.20 KGS	3311.36KGS INCLUSIVE OF 407.31 % ON THE NET WEIGHT OF THE IMPORTED STAINLESS STEEL IN THE EXPORT PRODUCT

NOTE: THE GRADE OF THE IMPORTED STAINLESS STEEL SHOULD BE MATCHED WITH THE GRADE OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	237 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000741AM24
RA File Number	03AX04000478 AM24
Licence No and Date	0311023470/10/05/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/140/2020-TSW dated 05.06.2023, as under: 1. Words “C-SH-231-RO & C-SH-232-RO” may be specified with the description of export item. 2. Quantity of import item may be allowed as applied for i.e. 18671.31 kgs. As 1.85 kgs./kg, content in the export item after taking 1/3rd recovery from the scrap. RA concerned may take suitable consequential action accordingly.	

Case No.	238 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000771AM24
RA File Number	09AX04000130 AM24
Licence No and Date	0911005023/11/05/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) via mail, dated 11.05.2023 as under:

Sl No	Item of Export	Quantity	Item of Import	Quantity to be allowed
1	TURBINE BLADES (Net content of import item shall be 27090.00 kgs. which should be reflected in the shipping bills and invoices)	1290 NOS	Stainless Steel Bars GRADE: B50A 789A-150 MM RCS QTY: 56760.00 KGS	36532.80KGS INCLUSIVE OF 34.85 % ON THE NET WEIGHT OF THE IMPORTED STAINLESS STEEL IN THE EXPORT PRODUCT

NOTE: THE GRADE OF THE IMPORTED STAINLESS STEEL SHOULD BE MATCHED WITH THE GRADE OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	239 / NC/1/MEET/Jul/202324/7
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Case Status	Case Deferred
Party Name	THE ANUP ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000774AM24
RA File Number	08AX04000030 AM24
Licence No and Date	0811008147/11/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000778AM24
RA File Number	05AX04000357 AM24
Licence No and Date	0511018785/12/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000780AM24
RA File Number	03AX04000565 AM24
Licence No and Date	0311023540/12/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	242 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000877AM24
RA File Number	03AX04000547 AM24
Licence No and Date	0311023623/16/05/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/140/2020-TSW dated 05.06.2023, as under: 1. Quantity of import item may be allowed as 40,471.2 kgs. as 1.32 kgs/kg content in the export item after taking 1/3rd recovery from the scrap. RA concerned may take suitable consequential action accordingly.	

Case No.	243 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000881AM24
RA File Number	05AX04000245 AM24
Licence No and Date	0511018850/16/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BORWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023

HQ File Number	HQRNORM APPLY 00000886AM24
RA File Number	05AX04000358 AM24
Licence No and Date	0511018853/17/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	WALCHANDNAGAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000893AM24
RA File Number	31AX04000381 AM23
Licence No and Date	3111002290/17/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	WALCHANDNAGAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000894AM24
RA File Number	31AX04000002 AM24
Licence No and Date	3111002291/17/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BOTIL OIL TOOLS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000896AM24
RA File Number	05AX04000382 AM24
Licence No and Date	0511018868/17/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000941AM24
RA File Number	03AX04000715 AM24
Licence No and Date	0311023678/18/05/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47014/149/2022-TSW dated 19.07.2023, as under: 1. Quantity of import items may be allowed on net to net basis with accountability clause as per GN-4 for Engineering Products. RA concerned may take suitable consequential action accordingly.	

Case No.	249 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	BHOLA ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000942AM24
RA File Number	03AX04000500 AM24
Licence No and Date	0311023681/18/05/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	250 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000944AM24
RA File Number	03AX04000725 AM24
Licence No and Date	0311023685/18/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	251 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000945AM24
RA File Number	03AX04000708 AM24
Licence No and Date	0311023686/18/05/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47014/149/2022-TSW dated 19.07.2023, as under: 1. Quantity of import items may be allowed on net to net basis with accountability clause as per GN-4 for Engineering Products. RA concerned may take suitable consequential action accordingly.	

Case No.	252 / NC/1/MEET/Jul/202324/7
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Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000951AM24
RA File Number	03AX04000709 AM24
Licence No and Date	0311023693/18/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	253 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000986AM24
RA File Number	34AX04000082 AM24
Licence No and Date	3411003733/19/05/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail 18.07.2023, by the TE: - Weights indicated in the drawing are not consistent with the dimensions in the drawing and hence clarification thereof. - Details of import item with density to be used in manufacturing of particular export product. - Details required regarding shape and size of each import items, like, is it imported in pieces as required to manufacture each export product or as a raw material with some length. If so, the firm may be requested to furnish the calculation of wastage starting from the requirement of import items. - Total weight and numbers of export product as well as total weight, shape, size and numbers of import items. The case stands deferred.	

Case No.	254 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	JAYEM AUTO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023

HQ File Number	HQRNORM APPLY 00000988AM24
RA File Number	05AX04000439 AM24
Licence No and Date	0511018911/19/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	255 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ULTRA CORPOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000990AM24
RA File Number	31AX04000043 AM24
Licence No and Date	3111002308/19/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	256 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ULTRA CORPOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00000991AM24
RA File Number	31AX04000042 AM24
Licence No and Date	3111002309/19/05/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	257 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001006AM24
RA File Number	03AX04000711 AM24
Licence No and Date	0311023760/22/05/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No.: P-47014/149/2022-TSW dated 19.07.2023, as under: 1. Quantity of import items may be allowed on net to net basis with accountability clause as per GN-4 for Engineering Products. RA concerned may take suitable consequential action accordingly.	

Case No.	258 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00001016AM24
RA File Number	05AX04000275 AM24
Licence No and Date	0511018616/22/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	259 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002493AM24
RA File Number	03AX04001288 AM24
Licence No and Date	0311024868/26/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	260 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ACOUSTICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002545AM24
RA File Number	04AX04000262 AM24
Licence No and Date	0411005607/26/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	261 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002750AM24
RA File Number	03AX04001360 AM24
Licence No and Date	0311024944/27/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002897AM24
RA File Number	09AX04000273 AM24
Licence No and Date	0911005290/28/06/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	263 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002898AM24
RA File Number	09AX04000275 AM24
Licence No and Date	0911005291/28/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002899AM24
RA File Number	09AX04000276 AM24
Licence No and Date	0911005292/28/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) via mail, dated 19.07.2023 as under:	

	shipping bills and invoices)			STEEL IN THE EXPORT PRODUCT
2	TURBINE BLADES (Net content of import item shall be 1040.55 kgs. which should be reflected in the shipping bills and invoices)	991 NOS	Stainless Steel Bars (Grade: 10705 - BU, SIZE: 42MMX167MM, 40MMX154MM, 42MMX281MM, 36X283MM, 33MMX265, 29MMX245MM, 56X202MM QTY: 11792.90 KGS	7105.47 KGS INCLUSIVE OF 582.86 % ON THE NET WEIGHT OF THE IMPORTED STAINLESS STEEL IN THE EXPORT PRODUCT
3	TURBINE BLADES (Net content of import item shall be 1351.68 kgs. which should be reflected in the shipping bills and invoices)	1536 NOS	Stainless Steel Bars (GRADE: 10705MBU, SIZE: 67MMX146MM, 29MMX115MM, 65MMX113MM, 56MMX106MM, 48MMX97MM, 45MMX100MM, 48MMX87MM, 48MMX111MM QTY: 15897.60 KGS	9553.92 KGS INCLUSIVE OF 606.82 % ON THE NET WEIGHT OF THE IMPORTED STAINLESS STEEL IN THE EXPORT PRODUCT

NOTE: THE GRADE OF THE IMPORTED STAINLESS STEEL SHOULD BE MATCHED WITH THE GRADE OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	265 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002901AM24

RA File Number	09AX04000274 AM24
Licence No and Date	0911005293/28/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	266 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002907AM24
RA File Number	34AX04000010 AM23
Licence No and Date	3411003841/28/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00002909AM24
RA File Number	03AX04001448 AM24
Licence No and Date	0311024980/28/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (TEC-1) via mail, dated 20.07.2023 as under: EXPORT ITEMS: GASKETS, HOSE EXTRA FOR AUTOMOBILES WASTAGE ALLOWED, AS UNDER: 1. EPDM (ETHYLENE PROPYLENE DIENE MONOMER)-----1.05 KG/KG CONTENT IN EXPORT 2. ARAMID FILAMENT YARN -1.05 KG/KG CONTENT IN EXPORT	

RA concerned may take suitable consequential action accordingly.

Case No.	268 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003138AM24
RA File Number	07AX04000445 AM24
Licence No and Date	0711008417/30/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003139AM24
RA File Number	07AX04000241 AM24
Licence No and Date	0711008418/30/06/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	270 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003753AM24
RA File Number	03AX04001380 AM24

Licence No and Date	0311025076/03/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	271 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00003938AM24
RA File Number	07AX04000434 AM24
Licence No and Date	0711008450/04/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/1/MEET/Jul/202324/7
Case Status	Case Approved
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004079AM24
RA File Number	03AX04001532 AM24
Licence No and Date	0311025132/05/07/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (TEC-1) via mail, dated 20.07.2023 as under: EXPORT ITEMS: GASKETS, HOSE EXTRA FOR AUTOMOBILES WASTAGE ALLOWED, AS UNDER: 1. EPDM (ETHYLENE PROPYLENE DIENE MONOMER)-1.05 KG/KG CONTENT IN EXPORT 2. ARAMID FILAMENT YARN -1.05 KG/KG CONTENT IN EXPORT RA concerned may take suitable consequential action accordingly.	

Case No.	273 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004175AM24
RA File Number	03AX04001534 AM24
Licence No and Date	0311025157/05/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	274 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004183AM24
RA File Number	07AX04000450 AM24
Licence No and Date	0711008470/05/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	275 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	VALMET TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004285AM24
RA File Number	04AX04000309 AM24
Licence No and Date	0411005681/07/07/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	276 / NC/1/MEET/Jul/202324/7
Case Status	Case Deferred
Party Name	ARIHANT INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202324/ 7 and 20/07/2023
HQ File Number	HQRNORM APPLY 00004339AM24
RA File Number	33AX04000037 AM24
Licence No and Date	3311001334/10/07/2023
Norms Committee Decision:	
Case deferred for comments of TE.	